## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 70/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE PARTIES: M/s. Anubhav Shipping Agencies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Rayah shahklo Advocase Rayal shah

Common Order
CSA No.69/230-232/NCLT/MB/MAH/2017
CSA No.70/230-232/NCLT/MB/MAH/2017
CSA No.71/230-232/NCLT/MB/MAH/2017
CSA No.72/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 9.3.2017.

B.S.V. PRAKASH KUMAR Member (Judicial)

V. NALLASENAPATHY
Member (Technical)